

GOVERNMENT OF INDIA  
MINISTRY OF JAL SHAKTI  
DEPARTMENT OF DRINKING WATER AND SANITATION

**LOK SABHA**  
**UNSTARRED QUESTION NO. 3657**  
TO BE ANSWERED ON 24/03/2022

**SWACHH BHARAT MISSION**

3657. MS. MIMI CHAKRABORTY:

Will the Minister of JAL SHAKTI be pleased to state:

(a) whether it is a fact that the budgetary priority for sanitation saw a decline in 2022-23 (BE) with the Swachh Bharat Mission (SBM)-Rural showing a decrease of twenty eight per cent in allocations compared to 2021-22 (BE) and the allocations for SBM-Urban in 2022-23 (BE) have also not registered any change compared to 2021-22 (BE); and

(b) if so, the present status of SBM along with approval and financial aid for IHHL since 2017 and pendency therefor, State-wise?

**ANSWER**

MINISTER OF STATE IN THE MINISTRY OF JAL SHAKTI  
(SHRI PRAHLAD SINGH PATEL)

(a) Swachh Bharat Mission (Grameen) [SBM(G)] Phase-II which is being implemented during the period from 2020-21 to 2024-25 with the focus to sustain Open Defecation Free (ODF) status and to cover all villages with Solid and Liquid Waste Management, is based on the model of convergence between different funding sources viz. SBM(G) budgetary grants, 15<sup>th</sup> Finance Commission grants to Rural Local Bodies (RLBs), MGNREGS, etc. Under 15<sup>th</sup> Finance Commission, 30% of the total grants to RLBs have been earmarked as tied grants for sanitation related activities. Accordingly, during 2021-22, tied grants allocation for sanitation was Rs.13470.30 crore and during 2022-23 it is Rs.13,953.90 crore. SBM(G) is a demand driven scheme. The allocation for SBM(G) during 2021-22 in Budget Estimates (BE) was Rs.9994.10 crore which was reduced to Rs.6000 crore at Revised Estimates (RE) stage considering the States demands. SBM(G) allocation in BE 2022-23 is Rs.7,192 crore which is about 20% higher than the allocation under RE 2021-22. For Swachh Bharat Mission (Urban) [SBM(U)], the allocation in BE 2021-22 was Rs.2300 crore which was reduced to Rs.2000 crore at RE stage. SBM(U) allocation during 2022-23 is Rs.2300 crore which is 15% higher than the allocation under RE 2021-22.

(b) Under SBM(G), as per the data reported by the States/UTs on the online Integrated Management Information System (IMIS), 10.93 crore IHHLs have so far been constructed in the country. State/UT-wise details of IHHLs constructed and the financial incentive (Central share) provided are given at **Annexure-1**. 1.95 lakh Community Sanitary Complexes (CSCs) have also been constructed under the programme. State/UT-wise details are given at **Annexure-2**. All the villages, gram panchayats, and districts in the country have already declared themselves ODF. 53,948 villages have been covered with Solid Waste Management and 28,603 villages have been covered with Liquid Waste Management. State/UT-wise details are given at **Annexure-3**.

Under SBM(U), 62.65 lakh IHHLs have been constructed so far. State/UT-wise details and the financial aid for the same are given at **Annexure-4**. 6.21 lakh Community & Public Toilets seats have also been constructed under the programme. State/UT-wise details are given at **Annexure-5**. For the Municipal Solid Waste Management, 100% door to door collection is being done in 87,095 wards out of total 89,650 wards and waste processing achieved is 72% of total waste generated. State/UT-wise details are given at **Annexure-6**.

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**Statement referred to in part (b) of the reply to Lok Sabha Un-starred Question No. 3657  
due for reply on 24-03-2022**

**State/UT-wise number of IHHLs constructed under SBM (G) since 02.10.2014 and  
the financial incentive (Central Share) provided**

<b>Sl. No.</b>	<b>State/UT</b>	<b>IHHLs constructed (Nos.)</b>	<b>Financial incentive (Rs. in Crore)</b>	<b>IHHLs of which financial progress pending (Nos.)</b>
1	Andaman & Nicobar Islands	22,436	22.22	1
2	Andhra Pradesh	42,72,728	2472.44	133
3	Arunachal Pradesh	1,45,352	150.09	150
4	Assam	40,21,374	4027.33	67,921
5	Bihar	1,21,27,212	5632.86	3,341
6	Chhattisgarh	33,94,517	1557.98	6,758
7	Dadra & Nagar Haveli and Daman & Diu	22,055	19.80	164
8	Goa	28,637	20.60	0
9	Gujarat	42,06,492	2366.32	18,718
10	Haryana	6,89,956	117.31	938
11	Himachal Pradesh	1,95,681	162.58	4,123
12	Jammu & Kashmir	12,65,355	666.40	2,63,246
13	Jharkhand	41,35,863	2533.33	34,546
14	Karnataka	46,36,604	2751.94	1,012
15	Kerala	2,40,027	156.49	2
16	Ladakh	17,710	14.88	65
17	Lakshadweep	0	0.00	0
18	Madhya Pradesh	72,13,620	4140.31	10,404
19	Maharashtra	68,23,283	3936.50	13,274
20	Manipur	2,68,348	272.67	92
21	Meghalaya	2,74,769	255.33	1,547
22	Mizoram	46,075	48.83	0
23	Nagaland	1,44,126	145.37	5
24	Odisha	70,98,181	4867.51	12,779
25	Puducherry	29,628	35.49	0
26	Punjab	5,13,566	310.86	640
27	Rajasthan	81,38,091	4419.85	33,317
28	Sikkim	11,796	10.43	2
29	Tamil Nadu	55,17,993	2828.48	3,058
30	Telangana	31,01,873	1388.55	255
31	Tripura	4,42,659	323.83	3,293
32	Uttar Pradesh	2,22,79,876	14791.02	10,964
33	Uttarakhand	5,25,761	516.63	9,032
34	West Bengal	74,83,020	4265.60	6,308
	<b>TOTAL</b>	<b>10,93,34,664</b>	<b>65229.83</b>	<b>5,06,088</b>

**Statement referred to in part (b) of the reply to Lok Sabha Un-starred Question No.3657  
due for reply on 24-03-2022**

**State/UT-wise number of CSCs constructed under SBM(G) since 02.10.2014**

<b>Sl. No.</b>	<b>State/UT</b>	<b>No. of CSCs constructed</b>
1	Andaman & Nicobar Islands	309
2	Andhra Pradesh	13,932
3	Arunachal Pradesh	3,110
4	Assam	2,740
5	Bihar	9,356
6	Chhattisgarh	5,008
7	Dadra & Nagar Haveli and Daman & Diu	47
8	Goa	549
9	Gujarat	9,146
10	Haryana	5,614
11	Himachal Pradesh	2,256
12	Jammu & Kashmir	4,000
13	Jharkhand	1,064
14	Karnataka	1,602
15	Kerala	1,085
16	Ladakh	286
17	Lakshadweep	0
18	Madhya Pradesh	12,932
19	Maharashtra	17,109
20	Manipur	752
21	Meghalaya	716
22	Mizoram	653
23	Nagaland	1,143
24	Odisha	1,448
25	Puducherry	10
26	Punjab	5,263
27	Rajasthan	14,675
28	Sikkim	499
29	Tamil Nadu	5,855
30	Telangana	6,908
31	Tripura	191
32	Uttar Pradesh	59,618
33	Uttarakhand	1,900
34	West Bengal	5,752
	<b>TOTAL</b>	<b>1,95,528</b>

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**State/UT-wise number of villages covered with Solid Waste Management (SWM) and  
Liquid Waste Management (LWM)**

Sl. No.	State/UT	No. of villages covered with SWM	No. of villages covered with LWM
1	Andaman & Nicobar Islands	189	189
2	Andhra Pradesh	1330	873
3	Arunachal Pradesh	60	39
4	Assam	69	12
5	Bihar	13	33
6	Chhattisgarh	2398	2854
7	Dadra & Nagar Haveli and Daman & Diu	16	14
8	Goa	0	0
9	Gujarat	1379	719
10	Haryana	585	518
11	Himachal Pradesh	1813	1717
12	Jammu & Kashmir	1	0
13	Jharkhand	379	404
14	Karnataka	4407	133
15	Kerala	569	553
16	Ladakh	0	0
17	Lakshadweep	0	0
18	Madhya Pradesh	3802	3692
19	Maharashtra	980	975
20	Manipur	6	7
21	Meghalaya	566	466
22	Mizoram	117	89
23	Nagaland	20	15
24	Odisha	3125	3788
25	Puducherry	46	1
26	Punjab	193	490
27	Rajasthan	582	1495
28	Sikkim	22	22
29	Tamil Nadu	12130	177
30	Telangana	14183	4468
31	Tripura	6	1
32	Uttar Pradesh	2319	2490
33	Uttarakhand	2574	2352
34	West Bengal	69	17
	<b>Total</b>	<b>53948</b>	<b>28603</b>

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**State/UT-wise number of IHHLs constructed under SBM (U) and  
the financial aid provided**

<b>Sl. No.</b>	<b>States</b>	<b>No. of IHHLs constructed</b>	<b>Financial aid (Rs. in Crore)</b>
1	Andhra Pradesh	2,43,764	118.57
2	Andaman and Nicobar Islands	336	0.06
3	Arunachal Pradesh	9,743	13.23
4	Assam	74,416	81.94
5	Bihar	3,93,613	150.02
6	Chandigarh	6,117	1.59
7	Chhattisgarh	3,25,050	140.76
8	Dadra & Nagar Haveli and Daman & Diu	2,378	0.93
9	Delhi	725	25.08
10	Goa	3,800	2.36
11	Gujarat	5,60,046	182.55
12	Haryana	66,427	32.95
13	Himachal Pradesh	6,703	9.05
14	Jammu and Kashmir	51,246	45.36
15	Jharkhand	2,18,651	71.30
16	Karnataka	3,93,278	157.79
17	Kerala	37,207	31.67
18	Ladakh	400	19.44
19	Madhya Pradesh	5,79,109	278.57
20	Maharashtra	7,12,086	338.61
21	Manipur	37,732	46.68
22	Meghalaya	1,604	4.87
23	Mizoram	11,199	12.98
24	Nagaland	19,847	24.19
25	Odisha	1,40,957	76.90
26	Puducherry	5,162	4.54
27	Punjab	1,03,683	41.00
28	Rajasthan	3,68,515	166.25
29	Sikkim	1,181	1.09
30	Tamil Nadu	5,08,562	209.83
31	Telangana	1,57,165	86.91
32	Tripura	20,428	23.84
33	Uttar Pradesh	8,97,697	367.88
34	Uttarakhand	23,545	29.85
35	West Bengal	2,82,542	191.14
	<b>Total</b>	<b>62,64,914</b>	<b>2989.89</b>

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**State/UT-wise details of Community and Public Toilets constructed under SBM(U)**

<b>Sl. No.</b>	<b>States/UTs</b>	<b>Community and Public toilets constructed (No. of seats)</b>
1	Andhra Pradesh	17,797
2	Andaman and Nicobar Islands	603
3	Arunachal Pradesh	46
4	Assam	3,356
5	Bihar	26,453
6	Chandigarh	2,512
7	Chhattisgarh	18,832
8	Dadra & Nagar Haveli and Daman & Diu	615
9	Delhi	28,256
10	Goa	862
11	Gujarat	24,149
12	Haryana	11,374
13	Himachal Pradesh	1,700
14	Jammu and Kashmir	3,329
15	Jharkhand	8,732
16	Karnataka	36,556
17	Kerala	2,803
18	Ladakh	194
19	Madhya Pradesh	20,183
20	Maharashtra	1,66,465
21	Manipur	512
22	Meghalaya	152
23	Mizoram	607
24	Nagaland	235
25	Odisha	12,046
26	Puducherry	836
27	Punjab	11,511
28	Rajasthan	31,300
29	Sikkim	163
30	Tamil Nadu	92,744
31	Telangana	15,465
32	Tripura	1,089
33	Uttar Pradesh	69,299
34	Uttarakhand	4,642
35	West Bengal	5,746
	<b>Total</b>	<b>6,21,164</b>

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**State/UT-wise details of Municipal Solid Waste Management**

Sl. No.	States	Municipal Solid Waste Management			
		Wards with 100% door to door collection (Nos.)	Total Wards (Nos.)	Total waste generation (MT/Day)	Total waste processing
1	Andhra Pradesh	3563	3774	6257	75%
2	Andaman and Nicobar Islands	24	24	53	87%
3	Arunachal Pradesh	406	436	201	26%
4	Assam	853	943	1274	64%
5	Bihar	3392	3406	5045	25%
6	Chandigarh	26	26	508	95%
7	Chhattisgarh	3255	3255	1657	100%
8	Dadra & Nagar Haveli and Daman & Diu	43	43	114	76%
9	Delhi	291	293	11143	90%
10	Goa	226	226	128	87%
11	Gujarat	1385	1385	9515	92%
12	Haryana	1609	1628	5383	87%
13	Himachal Pradesh	535	544	245	98%
14	Jammu and Kashmir	925	1099	412	36%
15	Jharkhand	923	940	2042	66%
16	Karnataka	6682	6766	6158	66%
17	Kerala	3162	3533	2229	91%
18	Ladakh UT	26	26	3	73%
19	Madhya Pradesh	7357	7591	6966	93%
20	Maharashtra	6500	6519	22771	91%
21	Manipur	238	305	31	13%
22	Meghalaya	38	123	7	0%
23	Mizoram	195	195	289	28%
24	Nagaland	189	232	128	3%
25	Odisha	2025	2025	2550	61%
26	Puducherry	126	126	277	0%
27	Punjab	3132	3174	3724	61%
28	Rajasthan	7550	7670	6300	37%
29	Sikkim	51	51	72	28%
30	Tamil Nadu	12621	12834	14152	48%
31	Telangana	3625	3625	10415	93%
32	Tripura	334	334	316	60%
33	Uttar Pradesh	12058	12358	15751	79%
34	Uttarakhand	1203	1203	1582	65%
35	West Bengal	2527	2938	7876	10%
	<b>Total/Average</b>	<b>87,095</b>	<b>89,650</b>	<b>1,45,573</b>	<b>72%</b>